

the zinc-lead deposits of Raiarpura Agucha with matching beneficiation facilities in Bhilwara Distt. for the setting up of their Zinc-Lead Smelter at Chanderiya in Chittorgarh District of Rajasthan at an estimated cost of Rs. 366.40 crores at 1985 prices. However, the Company has been permitted to undertake only pre-investment activities against the existing Seventh Plan outlay of Rs. 25 crores and bilateral UK aid of £ 73.55 million so as to arrive at a set of firm cost estimates.

(c) and (d). Hindustan Zinc Ltd. has not yet been asked by Government to mobilise resources specifically for this project.

Setting up of Technology Projects by NFDC

8918. SHRI RADHAKANTA DIGAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether some new technology projects have been set up by the National Film Development Corporation;

(b) if so, the location and other details thereof; and

(c) the amount of foreign exchange earnings likely to accrue by implementing these projects in 1987-88?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) to (c). The National Film Development Corporation had set up three projects in 1981-82 - a 16 MM Centre at Calcutta, a Video Centre at Madras and a Sub-titling Unit at Bombay. No other new technology project has been set up by the Corporation since then. Of the three projects, the Sub-titling unit saves foreign exchange to the extent of Rs. 25 to Rs. 30 lakhs per annum.

Change of Category of Flats from LIG to MIG

8919. SHRIMATI D.K. BHANDARI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 5711 on 6th April, 1987 regarding change of category of flats from LIG to MIG and state:

(a) the particulars of 26 cases pending for allotment of new registration numbers in the desired category with formalities awaited to be fulfilled in each case:

(b) whether requests for conversion of category of flats from L.I.G. to M.I.G. received in January, 1986 have not yet been considered and new registration numbers allotted in the desired category, despite submission of all the documents by the concerned applicants;

(c) if so, the reasons therefor; and

(d) the time by which the registration in the desired categories would be made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) As per list given in the Statement below.

(b) No, Sir, all the requests received in January, 1986 have been given new Registration No. in desired category provided the required documents and payments were found in order.

(c) Does not arise in view of reply to part (b) above.

(d) This would be done soon after the requisite formalities are completed.

STATEMENT*List of Pending Cases for the Year 1986 Regarding Conversion from LIG TO MIG.*

S. No.	Regn No.	Name of the applicant	Details of Documents still awaited
1	2	3	4
		<i>S/ Shri</i>	
1.	38963	S.K. Sharma	NOC (Cash Down)
2.	44333	R.K. Kapoor	Income Certificate
3.	47601	A.N. Mishra	Difference of Regn. Money
4.	4021	Om Parkash	Interest
5.	55.	Babu Ram	Interest
6.	5106	L.P. Ramnani	Difference of Interest
7.	50738	Yogesh Sharma	NO C for Cash Down
8.	50344	Lakshi Pal	FDR Income Certificate and Photo
9.	51556	Darshna Kumari	Income Certificate
10.	51888	Miss Saroj Sharda	Regret Letter
11.	13694	Subhash Chander	FDR & Regn. Card
12.	13626	J.P. Gupta	Interest
13.	52038	Smt. Santa Verma	Income Certificate & NO C
14.	59705	Mohan Behari Pal	Difference of regn. money.
15.	52996	N.K. Dhawan	Income certificate
16.	55666	Amarjeet Singh	Difference of regn. money
17.	9135	Ramni Malhotra	FDR & Regn. Card
18.	36530	R.K. Sood	Difference of regn. money
19.	42613	R.K. Sikha	Difference of reg. money
20.	42102	Krishan Schedeva	FDR & Income Certificate

1	2	3	4
21.	32115	Govind Mathur	FDR & Regn. card
22.	17802	A.K. Bhandari	Difference of regn. money.
23.	10390	N.P. Vasisht.	Original FDR & Income Certificate.
24.	14648	Mrs. Geeta Nahalani	Income Certificate.
25.	10592	A.K. Gupta	FDR & Regn. Card.
26.	34802	V.K. Chopra	Fresh affidavit.

**Production of Chemical Fertilizer by
Fertilizer Plants**

8920. SHRIMATI JAYANTI PATNAIK:
Will the Minister of AGRICULTURE be
pleased to state:

(a) the names of fertilizer plants which
are producing chemical fertilizers;

(b) the target set for the production of
chemical fertilizers in 1986-87,

(c) whether the target has been
achieved; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
DEPARTMENT OF FERTILIZERS IN THE
MINISTRY OF AGRICULTURE (SHRI R.
PRABHU): (a) A statement indicating the
names of plants producing chemical fertil-
izers, is given below.

(b) The target for production of fertilizer
nutrients (N+P) during 1986-87 was 69.5
lakh tonnes.

(c) Yes, Sir. The production has, in fact,
exceeded the target.

(d) Does not arise.

STATEMENT

A. *Names of plants producing
major nitrogenous/phos-
phatic fertilizers.*

Fertilizer Corporation of India

1. Sindri
2. Gorakhpur
3. Ramagundam
4. Talcher

Hindustan Fertilizer Corporation

5. Namrup-I
6. Namrup—II
7. Durgapur
8. Barauni

National Fertilizer Ltd.

9. Nangal-I
10. Nangal-II
11. Bhatinda
12. Panipat